

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 135 OF 2024**

IN THE MATTER OF:

Khusbu Singh

.....PETITIONER

VERSUS

State of Uttar Pradesh

.....RESPONDENT

AMENDED MEMO OF PARTIES (As Per ORDER DATED 24.10.2024)

Khusbu Singh

Radhakrishna Enclave, Plot No. 06, Akash Nagar,
Govind Puram, Ghaziabad-201015
Phone: 9910837555

.....PETITIONER

VERSUS

- 1. State of Uttar Pradesh**
Through Secretary,
Ministry of Environment, Forest & Climate Change, Lucknow,
Indira Bhawan, Gomti Nagar, Lucknow, Uttar Pradesh 226010
Email: roc.z.lko-mef@nic.in **(Respondent No.1)**
- 2. Uttar Pradesh Pollution Control Board,**
Through Member Secretary, PICUP Bhawan,
B-Block, 3rd Floor, Vibhuti Khand, Gomti Nagar,
Lucknow, Uttar Pradesh 226010
Email: ms@uppcb.in **(Respondent No.2)**
- 3. District Magistrate, Prayagraj (Allahabad),**
Collectorate Building, Civil Lines, Prayagraj, Uttar Pradesh 211001
Email: dmail@nic.in **(Respondent No.3)**
- 4. District Magistrate, Bhadohi (Sant Ravidas Nagar),**
Collectorate Building, Bhadohi, Sant Ravidas Nagar, Uttar Pradesh 221401
Email: dmsrn@nic.in **(Respondent No.4)**
- 5. District Magistrate, Mirzapur,**
Collectorate Building, Mirzapur, Uttar Pradesh 231001
Email: dmmir@nic.in **(Respondent No.5)**
- 6. Ministry of Environment, Forest & Climate Change, New Delhi**
Through its Secretary, Indira Paryavaran Bhawan,
Jor Bagh Road, New Delhi 110003
Email: secy-moef@nic.in **(Respondent No.6)**
- 7. Principal Chief Conservator of Forests (Wildlife), Lucknow,**
Uttar Pradesh, 17 Rana Pratap Marg, Lucknow, Uttar Pradesh 226001
Email: pccf-up@nic.in **(Respondent No.7)**
- 8. Directorate Geology & Mining, U.P. ,Lucknow**
Khanij Bhawan 27/8, Raja Ram Mohan Rai Marg, Lucknow-226001
Email: mos-mines@gov.in / secy-mines@nic.in **(Respondent No.8)**
- 9. Rana Pratap Singh**
Son of Gajraj Singh, Resident of Village Balanpur,

- Jangi Ganj, Tehsil Gyanpur, District Bhadhoi-221304 U.P (Respondent No.9)
- 10. Girdhari Prasad Pathak**
Resident of Village Mahera, Tehsil Bara,
District Prayagraj-212107 U.P (Respondent No.10)
- 11. Vijay Kumar Singh**
Resident of Dubar Kalan Lalgang District Mirzapur-231211 U.P (Respondent No.11)
- 12. M/s Prakash**
Through his proprietor Prakash Chandra Shukla
Son of Lal Chandra Shukla Resident of Village Permanandpur,
Tehsil Handiya, District Prayagraj-221503 U.P (Respondent No.12)
- 13. M/s Mahip Construction**
Through his proprietor Shri Mahip Singh
Son of late Shesh Pratap Singh Resident of Bisenkapura,
Post Dahariya Urva, Tehsil Meja, District Prayagraj-212302 U.P (Respondent No.13)
- 14. Shrimati Shakuntala**
W/o of Shri Punjab Singh resident of Village Bisenpur,
Post Dahariya, Police Station Meja,
District Prayagraj-212305 U.P (Respondent No.14)
- 15. M/s Singh Construction**
Through his proprietor Shri Dheeraj Singh
Son of Shri Kamlakar Singh resident of Village and Post Ghurpur,
Tehsil Bara District Prayagraj-212111 U.P (Respondent No.15)
- 16. M/s Gyatri Construction**
Through its proprietor Shrimati Gyatri Singh
Resident of Phase-2, Soyepur, Pandeypur
District Varanasi-221001 U.P (Respondent No. 16)
- 17. Arun Kumar Singh**
Son of Dharmender Pratap Singh Resident of Village Mandakhas,
Police Station Tappa Manda, Tehsil Meja,
District Prayagraj-212302 U.P (Respondent No.17)
- 18. State Level Environment Impact Assessment Authority (SEIAA), U.P.**
Directorate of Environment, U.P.
Vineet Khand-I, Gomti Nagar, lucknow-226010
Email: doeuplko@yahoo.com (Respondent No.18)